persons were running shops in khokhas on road berms in Ramakrishnapuram and were removed in July 1964. Out of them, only two, who had started squatting prior to July 1960, were eligible for alternative accommodation and were allotted shops in Ramakrishnapuram. The rest were ineligible for such allotment.]

INCREASE IN BANK RATE

- 657. Shri SITARAM JAIPURIA: Will the Minister of Finance be pleased to state:
- (a) whether it is a fact that the Reserve Bank of India has raised the bank rate from 4½ per cent to 5 per cent from 1st October, 1964;
- (b) if so, whether all other banks have also raised their rates; if so, what will be the effect of this increase on the capital available in the market; and
- (c) whether the Reserve Bank of India has asked the other banks for the reaction of the investors to the increased rate; if so, what is the reaction?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI):
(a) The Reserve Bank of India raised the bank rate from 4½ to 5 per cent. with effect from the close of business on September 25, 1964.

(b) Consequent on the increase in the bank rate, the minimum lending rate under the inter-bank agreement, has been raised by ½ per cent. The State Bank has also raised its rate on advances by ½ per cent.

It is expected that as a result of the increase in the rates of interest generally, there will be an addition to the deposits and working funds of the banks and that the demand for funds for less essential purposes will be reduced. The effect on the capital market is, therefore, likely to be salutary. (c) No. The question of ascertaining the reactions of investors, before the bank rate is changed, does not arise

FAMILY PLANNING EDUCATION LEADERS

- 658. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to state:
- (a) the number of Family Planning Education Leaders so far appointed, the area for which each of them has been appointed and the honorarium being given for their expenses; and
- (b) whether Government propose to enlarge the number of Family Planning Education Leaders?

THE MINISTER OF HEALTH (Dr. Sushila Navar): (a) The number of Honorary Family Planning Education Leaders appointed so far and the honorarium given to them is given below:—

Leaders No. Honorarium.

District Leaders . 114 Rs. 2,000 per year per leader.

Divisional Leaders 16 Rs. 4,000 per year per leader.

Institutional Leaders 7 Rs. 4,000 per year per leader.

Zonal Co-ordinating Family Planning Education Leaders. 5 No honorarium but Travelling and Dal'y Allowances as admissible to Grade I Officers of the Central Government.

Family Planning Education Co-ordinating Officer. 1 Honorarium of Rupee I per month, clerical expenses, and Travelling and Allow-Daily ances 83 8dmissible to Grade I Offiof cers the Central Government.

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The area allotted to each Leader is shown in the Statement enclosed. [See Appendix L. Annexure No. 47].

(b) Yes. It is proposed to appoint one Leader per district.

SEIZURE OF GOLD AT PALAM AIRPORT

659. SHRI RAM SINGH: Will the Min ster of Finance be pleased to state whether it is a fact that recently a large quantity of gold was seized from two foreign nationals at Palam airport, Delhi; if so, the quantity of gold seized?

THE MINISTER OF FINANCE (SHRI T. T. Krishnamachari): On 4th December, 1964, 95 Kgs. of gold were seized from two foreign nationals at Pa am Airport.

"KALIO" HERB FOR CURBING HUNGER

SHRI RAM SINGH: SHRI P. L. KUREEL URF TALIB:

Will the Minister of HEALTH be pleased to state:

- (a) whether it is a fact that a herb called "Kalio" capable of curbing hunger for four days has been found in Gujarat; if so, who discovered the herb:
- (b) whether its consumption causes any ill-effect on human health; and
- (c) if not, whether Government propose to utilise the herb for human consumption or for medical purposes?

THE MINISTER OF HEALTH (DR. Sushila Nayar): (a) to (c) information available shows that the root of Kalio Kand was brought to the notice of the Medicinal Plants and Garden Committee set up by the Government of Gujarat under the Chairmanship of Vaidya Rasiklal Parikh, while it was on tour in Gujarat. Some villagers showed this root to the members of the Committee and told them that that root was eaten by Sadhus at an interval of about one week during 1158 RS-3.

which time they did not take any food. The Committee has not yet submitted its report.

हाउस सर्जनों को शिकायतों सम्बन्धी समिति

६६१. श्री राम सहाय : क्या स्वास्थ्य मंत्री २ दिसम्बर, १६६४ को राज्य सभा में ग्रतारांकित प्रध्न संस्था ३७० के भाग (ग) के दिये गये उत्तर को देखेंगी और यह बताने की क्या नरेगों कि :

- (क) हाउस सर्जनों की शिकायनों की कांच करने के लिये जा समिति दनाई गई थी. उमकी प्रतिवेदन कब तक भाने की भाशा है: ग्रीर
- (ख) यदि प्रतिवेदन ग्रा चुका है, तो इसकी सिफ टिशें का हैं ?

† [COMMITTEE ON GRIEVANCES OF HOUSE SURGEONS

- 661. SHRI RAM SAHAI: Will Minister of Health be pleased to refer to the reply given to part (c) of Unstarred Question No. 370 in the Rajya Sabha on the 2nd December, 1964 and state:
- (a) when the Committee, set up to go into the grievances of house surgeons, is expected to submit its report; and
- (b) if the report has already been submitted; what are its recommendations1.

स्वास्थ्य मंत्री (डा॰ सुशीला नायर) । (क) इस समिति से अनरोध किया गया है कि वह दिसम्बर १६६४ के ग्रन्त तक धपनी रियोर्ट प्रस्तृत कर दे।

(ख) जी नहीं, रिपोर्ट भभी प्राप्त नहीं

† THE MINISTER OF HEALTH (DR. Sushila Nayar): (a) The Committee has been requested to submit its report by the end of December, 1964.

(b) No Sir, the report has not yet been received].

†[] English translation.